

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO.03

Dated Guwahati, the 22nd January, 2014

In supersession of all earlier Orders, Hon'ble the Chief Justice has been pleased to reconstitute the existing list of Amicus Curiae and approve the below mentioned two panels of Legal Aid Counsels .

Sl. No	SENIOR PANEL (FOR DIVISION BENCH)	Sl.No	JUNIOR PANEL (FOR SINGLE BENCH)
1	Ms. Rita Das Mozumder; 9864096572	1	Ms. Mona Mallik; 99541-63515,98640-88758
2	Ms. Minakshi Buzarbaruah; 9864011649	2	Mr. Ashim Chamuah; 98640-23438, 8011016438
3	Mr. Bhaskar Nath; 9435044813	3	Ms. Jonali D. Haloi, 0361-2221838, 98640-21375
4	Mr. Pranab Kumar Talukdar; 98640-13005	4	Mr. Hosnul Hoque; 98641-07098
5	Mr. Kamal Kumar Bhatta; 98640-18759	5	Ms. Arundhuti Goswami; 9954203767
6	Ms. Anjali Das; 94357-46538	6	Mr. A K Talukdar
7	Mr. Deba Kumar Das; 94350-64765	7	Ms. Laxmi Sharma; 94355-51205
8	Mr. Anupam Sarma; 99543-47953/88765-47953	8	Md. Shahinur Islam; 98541-21426
9	Ms. Babita Das; 98640-92750/0362543855	9	Mr. Sajal Kumar Singha; 98640-48199
10	Mr. Matin Badar Uddin Ahmed; 94351-17567/0361-2454803	10	Mrs. Chandana Das; 98640-81031
11	Mr. Rabin Kumar Dutta; 94350-19828	11	Ms. Jesmee Huda; 94351-08073
12	Mr. Uday Jyoti Saikia; 98640-16136	12	Mrs. Urvashi Sharma; 92073-1158
13	Mr. Rupjit De; 98640-12431	13	Mr. Dipankar Nath; 98641-05614
14	Mr. Zahangir Husain; 94350-47880	14	Ms. Bijita Sarma; 98642-77890
15	Ms. Barnali Bhuyan; 9435113122	15	Mr. Tilak Ranjan Sarma; 98641-13738
16	Ms. Krishnamoni Phukan; 99540-91892	16	Mr. Biswajit Buragohain; 94351-46846
17	Mr. Chinmoy Bhattacharyya ; 98640-87876	17	Mr. Bibekananda Gogoi; 94012-24252
18	Mr. Jogesh Ch. Roy Choudhury; 98640-35934	18	Mr. Manish More; 98640-12209
19	Mr. Iqbal Hussain; 98547-40868	19	Mr. Rajib Chakraborty; 94354-00006/0361-2413919
20	Mr. Binod Kumar Singh; 98640-93348	20	Ms. Bijaya Hazarika; 9435545040
21	Ms. Aparajita Sharma; 99540-96189	21	Mrs. Chandrawali Khound Goswami; 98640-50729
22	Ms. Sanchita Roy;9864039417	22	Mr. Arupjyoti Goswami; 98640-50729
23	Ms. Bandhana Bhuyan; 98641-09940	23	Mr. Jiten Payeng;
24	Mr. Iqbal Hussain Saikia; 98640-93855	24	Mr. Pankaj Protim Dutta; 94351-40478/0361-2132772
25	Mr. Intekhal Alam Hazarika; 98640-18003	25	Ms. Susmita Kanungoi; 98641-54687/0361-2458283
26	Mr. Ramani Mohan Choudhury; 94351-17737	26	Ms. Nayana Agarwal (Chandak); 98640-41296
27	Mr. Sunil Agarwal; 98640-15433	27	Ms. Arpana Borah Phukan; 98785-66337/94350-47618
28	Mr. Jahirul Islam; 94350-17011	28	Mr. Krishna Kanta Das; 94353-27719/9957007875
29	Mr. Sujit Kr Ghosh; 9435305964	29	Mr. Khanindra Lahkar; 98640-97552/97061-27001
30	Mr. Ranjan Kumar Bharali; 98640-30568	30	Mr. Abdul Sahad;
31	Ms. Rakhi Sirauthia Choudhury	31	Mr.Monajit Biswas;
32	Mr. Kaushik Goswami; 9864097254	32	Mr. Bijon Chakraborty;
33	Mr. Debashish Nandi; 98641-04883/94355-58599	33	Mr.Sraban Talukdar;
34	Mr. Debojit Talukdar;	34	Mr.Manish Choudhury
35	Mr.Ujjal Choudhury;	35	Mr.Mukut Moni Kalita
36	Mr. Angsuman Bora;	36	Mr.Nayan Jyoti Das
37	Mr.Milin Pal Das;	37	Mr.Chiranjib Phukan
38	Mr.Nazim Uddin Ahmed	38	Mr.Pankaj Choudhury
39	Mr.Soumitra Saikia	39	Mr.M.U.Mandal
40	Mr. Debashish Barua	40	Mr. Mrinal Kanti
41	Mr.Ziaul Alam	41	Mr. Parvej.L.Monir
42	Mr. Pronay Rai Choudhury	41	Mr. Rishi Raj Kaushik
43	Mrs. A.M.Buzarbaruah	43	Ms. Purnima Baruah Bordoloi

contd..

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44	Ms.Anupama Devi	
45	Mr.Rajesh Kumar Bhatra	
46	Mr. Reetuja Datta	
47	Mr. Rajesh Adhikari	

The List is not based on Seniority.

In appropriate cases, the Courts may appoint Lawyers of its choice as "Amicus Curiae" outside the aforesaid list.

In view of the Order No.44 dated: 03.09.1992 approved by the Hon'ble Chief Justice, the Lawyers engaged by the Courts to defend the appellants, who are unrepresented or not capable to engage their counsel, shall be designated as "Legal Aid Counsel".

The aforesaid panel is valid until further orders.

The Legal Aid Counsels shall be remunerated as per the rates specified and approved by the Assam State Legal Services Authority and the fee shall be paid by the said authority.

By Order,

Sd/- R.Duarah

i/c REGISTRAR GENERAL

Memo No. HC.III- 59/1992/ 218-233 /G, dated 22nd January, 2014

Copy to :

1. The Registrar (Admn. /Vig./Judl), Gauhati High Court, Guwahati.
2. The Member Secretary, Assam State Legal Services Authority, Guwahati-1.
3. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati for information and circulation among the members of the Bar.
4. The President/General Secretary, Gauhati High Court Advocates' Association for information and circulation among the members of the Bar.
5. The Registrar -cum- Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
9. The Special Officer, Translation wing, Gauhati High Court, Guwahati.
10. The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
11. The P.S to Hon'ble Mr. /Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
12. The Superintendent (Criminal Appeal /Criminal Revision/ Bench), Gauhati High Court, Guwahati.
13. The Superintendent _____, Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this order in the website of Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati for information and necessary action.
16. The Gauhati High Court Notice Board, Guwahati.

i/c REGISTRAR GENERAL

22.1.14